

DIVISION BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/203(KB)2021
IA(I.B.C)/1641(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS JAGDAMBA INDUSTRIES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

FOR WBSEDCL

Mr. Rishav Banerjee, Adv.

Mr. Asit De, Adv.

Ms. S. Ray, Adv.

For Applicant in IA 1641/2023

Mr. Shaunak Mitra, Adv.

Mr. Sidhartha Sarkar, Adv.

Mr. Rishav Dutt, Adv.

Mr. A. Kataruka, Adv.

For RP in person

Mr. Aditya Tibrewal, RP

O R D E R

1. Ld. Counsel for the parties present.
2. An email has been shown to us dated 30.12.2023 whereby the applicant states that he has applied for reconnection of supply of electrical energy at the plant. Ld. Counsel appearing of WBSEDCL seeks one week time to report instructions.
3. Post this matter on **13.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**